

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**RAJYA SABHA**  
UNSTARRED QUESTION NO.1988  
TO BE ANSWERED ON 23<sup>RD</sup> DECEMBER 2022

**PENDING AMOUNT UNDER THE DECENTRALIZED PROCUREMENT SCHEME**

1988 DR. AMAR PATNAIK:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the amount of money pending to be reimbursed to Odisha as on 31.11.2022 towards procurement of paddy under the Decentralized Procurement Scheme;
- (b) the details of pending amount as on 31.3.2022, 31.3.2021, 31.3.2020, 31.3.2019 and 31.3.2018;
- (c) the reasons for delay for each year;
- (d) the details of pending unsettled amounts for each State/UTs under this scheme, year-wise;
- (e) whether Government is aware that the delay in payment is also impacting the procurement of paddy; and
- (f) if so, the details thereof?

**A N S W E R**  
**MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND**  
**CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**  
**(SADHVI NIRANJAN JYOTI)**

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(a) to (d): The provisional food subsidy is released for distribution of issuable quality of food grains under National Food Security Act (NFSA) and Other Welfare Schemes (OWS) to all Decentralized Procurement (DCP) States including Odisha on the basis of their quarterly claims which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of issuable quality of food grains, Food Corporation of India's reconciliation, Utilization Certificates received, Economic Cost of food grains etc., among others.

Department of Food & Public Distribution (DFPD), Government of India has been continuously releasing admissible amount of food subsidy to the Government of Odisha & other DCP States against their subsidy claims. Admissible amount towards the provisional food subsidy bills except where there is quality issue, has been released to the State Government of Odisha. The details of admissible amount of provisional food subsidy released to Odisha w.e.f. 2017-18 onwards are as follows:

S. No.	Year	Amount released (Rs. in Cr.)
1	2017-18	Rs.5133.57
2	2018-19	Rs.4651.01
3	2019-20	Rs.5807.45
4	2020-21	Rs.8985.73
5	2021-22	Rs.7892.69
6	2022-23 (up to 16.12.2022)	Rs. 2185.11

Further, a table showing release of admissible amount of food subsidy released by DFPD to all DCP States for the year 2017-18 to 2022-23 (upto 16.12.2022) is annexed.

(e) to (f): The paddy procurement operations has been going on smoothly throughout the country. As on 19.12.22, the total procurement of paddy in the country including Odisha is 443 Lakh MT as against the 399 Lakh MT on the date in previous year. The paddy procurement in Odisha as on 19.12.22 is 8.08 Lakh MT as against 4.33 Lakh MT in previous year on the date.

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF THE UNSTARRED QUESTION NO.1998 FOR ANSWER ON 23.12.2022 IN THE RAJYA SABHA REG. PENDING AMOUNT UNDER THE DECENTRALIZED PROCUREMENT SCHEME

Statement indicating the subsidy released to DCP States during the 2017-18 to 2022-23 (upto 16.12.2022) :

(Rs in crores)

S. No.	Name of the State	2017-18	2018-19	2019-20	2020-21	2021-22	22-23 (as on 16.12.2022)
1	Andhra Pradesh	6060.17	4542.57	7404.42	8424.72	9323.38	4087.60
2	Bihar	4535.11	2291.68	2535.71	4117.33	7671.90	6752.64
3	Chhattisgarh	4272.36	3303.19	4628.11	7193.13	9047.77	5741.33
4	Gujarat	0.00	9.31	69.03	9.24	749.43	93.84
5	Karnataka	166.95	417.53	205.79	323.99	1682.12	1632.77
6	Kerala	782.06	620.23	469.30	1214.98	1777.86	529.08
7	Madhya Pradesh	8113.23	6026.97	8888.39	11946.44	14420.62	7668.83
8	Maharashtra	583.66	0.00	1920.17	2555.74	4082.07	2725.75
9	Odisha	5133.57	4651.01	5807.45	8985.73	7892.69	2185.11
10	Punjab	796.33	1722.33	1612.09	1761.53	2047.53	No claim received from state
11	Tamil Nadu	651.70	1136.61	3242.79	3109.76	6250.93	4974.94
12	Telangana	3853.71	2559.31	4858.89	6879.59	7665.02	3337.74
13	Uttarakhand	860.11	329.8	903.12	1371.33	1554.43	515.47
14	West Bengal	2042.30	3279.69	2194.86	8792.03	5421.34	1389.79
15	Jharkhand ##	0	0	0	3.66	0	0
16	Tripura	0	0	0	29.79	15.58	98.04
17	DBT *	148.74	139.25	204.24	182.78	186.87	121.89
		<b>38000</b>	<b>31029.48</b>	<b>44944.36</b>	<b>66901.77</b>	<b>79789.54</b>	<b>41,854.83</b>

\* Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs of Chandigarh, Puducherry, Dadra & Nagar Haveli.

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